

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2720**

**TO BE ANSWERED ON THE 10<sup>TH</sup> MAY, 2016/ VAISAKHA 20, 1938 (SAKA)**

**DESIGNATION OF MASOOD AZHAR AS TERRORIST**

**2720. SHRI PONGULETI SRINIVASA REDDY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether China has made a move to block India's bid in the United Nations to designate Masood Azhar as a terrorist;**

**(b) if so, the details thereof; and**

**(c) the bilateral measures taken by the Government to convince international community to designate Masood Azhar as a terrorist before the U.N. Committee?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

**(a) & (b): Yes, Madam. China has placed a technical hold on India's application to designate Mohammed Masood Azhar as terrorist in the UN Security Council Committee established under UNSCR 1267/1989/2253.**

**(c): The matter was taken up with China during the meeting of External Affairs Minister with Chinese Foreign Minister, Wang Yi in Moscow on 18 April 2016 and during the visits of Raksha Mantri to China from 17-20 April 2016 and National Security Advisor to China from 20-21 April 2016.**

**It has been clearly conveyed that there cannot be different standards to judge terrorism. India has forcefully taken with international community that while the Pakistan-based JeM was listed in UN Security Council Committee establish under UNSCR 1267/1989/2253 as far back as 2001 for its well known terror activities and links to the Al-Qaeda, the designation of the group's main leader, financier and motivator has been put on a technical hold.**

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